

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

PRINCIPAL BENCH

CP/CA No. 431(ND)/2017 in CA 08(PB)/2017

IN THE MATTER OF:

Vinod Kumar Sharma & Ors.

.... APPLICANT / PETITIONER

Vs

Suryansh Builwell Pvt. Ltd. & Ors.

....

RESPONDENT

SECTION:

Under Section 419

Order delivered on 10.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Petitioner(s): Mr. Saurabh Kalia, Mr. Palash Agarwal, Advocates

For the Respondent(s):

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 11.01.2018.

Sdl-

(M.M. KUMAR)
PRESIDENT

Sdl-

(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

10.01.2018

Vineet